

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Advertisement for posts in different categories (Non-Gazetted) in the High Court of Jammu and Kashmir.

NOTIFICATION

No: 977/NG

Dated: 31.12.2019

It is hereby notified for information of all the concerned that the advertisement Notice No. 09/2019 dated 26.12.2019, whereby applications were invited for different posts in Non-Gazetted category in the High Court of Jammu and Kashmir stands withdrawn with immediate effect.

By Order.

(Sanjay Dhar)
Registrar General

No: 30597-611/NG

Dated: 31.12.2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Director, State Judicial Academy, Jammu.
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
.... for information and necessary action.
7. All Principal District & Sessions Judges for information and necessary action. Further Principal District & Sessions Judges Leh/Kargil are hereby requested to ensure that the notification is adequately and effectively publicized both at Leh and Kargil of the UT of Ladakh. Further, the Bank Draft submitted by any candidate alongwith his/her application, be returned to him/her.
8. Director Information, Jammu with the request to publish the above notification in the two daily News papers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times and also make it sure that the notification is adequately and effectively publicized both at Leh and Kargil of the UT of Ladakh.
9. Director Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
10. Director Radio Kashmir, Jammu/Srinagar, Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.
- ✓ 11. Central Project Coordinator (e-Courts) High Court of J&K, Jammu for uploading the same on to the High Court website.
.... for information and necessary action.

Registrar General